

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO: 506/2003.

this, the 5th day of November 2003.

HON. MR. KULDEEP SINGH MEMBER(J)

HON. MR. S.P. ARYA MEMBER(A)

Manoj Kumar Singh, son of Dan Bhadur Singh, Resident of 2187, Vivek Nagar, District-Sultanpur(U.P.).

....Applicant.

BY ADVOCATE SHRI M.S. RATHORE.

VERSUS

1. Union of India, through Secretary, Ministry of Railway, Government of India, New Delhi.
2. Railway Recruitment Board, Allahabad.
3. Divisional Railway Manager, Northern Railway (N.R.), Lucknow.

....Respondents.

BY ADVOCATE SHRI S.M.S. SAXENA.

ORDER (ORAL)

BY MR. KULDEEP SINGH MEMBER(J)

By this O.A., the applicant has sought following reliefs:-

1. The Hon'ble Tribunal may be pleased to direct the opposite parties to consider the promotion of the applicant to the post of J.E.II (P-Way) Grade by providing the benefit from the date when the other persons who were selected with the applicant and given appointment on 22.6.96.
2. The Hon'ble Tribunal may further be pleased to direct the opposite parties till the consideration of the representation dated 27.2.2003, the panel for promotion dated 30.9.2003 may not be finalised.
3. Any other relief as Hon'ble Tribunal may be fit and proper may also be passed in the interest of justice.

2. The learned counsel for the parties have been heard.
3. Learned counsel for the applicant has submitted that applicant has submitted a representation on 27.11.96 which is still pending before the competent authority and no decision has been taken till date, and prays that his representation may be decided.
4. In view of the prayer made on behalf of the applicant, we direct the respondents to decide the representation of the applicant as per Annexure No. 6 by passing a reasoned and speaking order within a period of three months from the date of receipt of copy of this order.
5. The O.A. is disposed of as above without any order as to costs.

2024

MEMBER(A)

Kreedar

MEMBER(J)

LUCKNOW: DATED: 5.11.2003.